

**Central Administrative Tribunal
Principal Bench**

**OA No.1091/2017
MA No.1172/2017**

New Delhi, this the 3rd day of April, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. Neeru Sangwan (SC),
D/o Shri Balraj Sangwan,
W/o Shri ChirANJI Lal,
Aged about 38 years,
Assistant Teacher, Group 'B',
MCPS Babri-I, SDMC,
New Delhi-45.
2. Neelam Yadav,
D/o Shri Vijay Singh Yadav,
Aged about 37 years,
Assistant Teacher, Group 'B',
MCPS, Babri-I, SDMC,
New Delhi-45.
3. Kavita,
D/o Narayan Singh,
Aged about 36 years,
Ex-Assistant Teacher, Group 'B',
MCPS, presently, TGT (Eng),
Sarvodaya School,
Jafarpur,
Delhi-73.
4. Krishan Kumar,
S/o Shri Kartar Singh,
Aged about 36 years,
Assistant Teacher, Group 'B',
MCPS Kangan heri,
Nazafgarh Zone, SDMC,
New Delhi-43.

...Applicants

(By Advocate : Shri Ranjit Sharma)

Versus

1. South Delhi Municipal Corporation, through its, Commissioner at SP Mukherjee Civic Centre, J.L.N. Marg, New Delhi-2.
2. The Delhi Subordinate Services, Selection Board, through its Secretary at 3rd Floor, UTcs Building, Vishwas Nagar, Sahadara, Delhi-32.

...Respondents

ORDER (ORAL)

Mr. P.K. Basu, Member (A) :-

MA No.1172/2017

The MA filed for joining together in a single petition is allowed.

OA No.1091/2017

The OA is disposed of at this stage without going into the merits of the case with the direction to the respondents to take a view on the representation dated 12.12.2016, particularly, whether the applicants are similarly placed as in OA No.3954/2013, OA No.4148/2015, OA No.370/2013, OA No.808/2016 and OA No.2699/2016 and if so, grant the benefit and if not so pass a reasoned and speaking order thereon explaining why they are not

granting the said benefit, in accordance with law, within a period of 90 days from the date of receipt of a copy of this order. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K Basu)
Member (A)

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